

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/5361/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
Member, MACT, Cachar, Silchar.

Dated Guwahati, the 2nd August, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. SMACT/14/I/5/372 Dated 29.07.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.08.2022, 17.08.2022 and 18.07.2022 along with permission to leave station from the evening of 13.08.2022 till the morning of 20.08.2022**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/5362-63/A, dated , 02-08-2022

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao